

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP No. 6 (ND) / 16

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.03.2018.**

**NAME OF THE COMPANY: Sh. Mukehs Thareja Vs. M/s Thareja Metal
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner:	Mr. Vineet Bhagat & Mr. Shreshth Nanda, Advocates.
----------------------------	-------------------------------------------------------

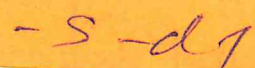
For the Respondent:	None
----------------------------	------

ORDER

To come up for arguments on 3.7.2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**